

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 431/59/ND/2018

COARM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2019

NAME OF THE COMPANY: M/s. Tara Chopra V/s. Sir Sobhaa Singh Public
Charitable Trust & Ors.

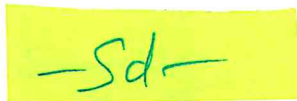
SECTION OF THE COMPANIES ACT: 59

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

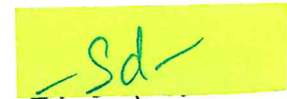
Present: Mr. Nikhil Parikshith, Advocate for the Petitioner

ORDER

CA 1239/2019 has been filed praying for closure of the respondent's right to file their reply. Notice of this application be effected to the Respondent through counsel returnable on 1st October, 2019.



(L.N. Gupta)
Member (T)



(Ina Malhotra)
Member (J)